

NLC INDIA WON “THE GEEF GLOBAL ENVIRONMENT AWARD 2024”

NLCIL, since its inception in 1957, committed to environment friendly mining & power generation by adopting latest technologies complying with latest statutory requirements & proactive approaches. NLCIL's best land reclamation practices, waste minimization cum utilization techniques to conserve natural resources, integrated water management system, introducing clean & energy efficient technologies reflect in the lush green cover created over the period of six decades in & around the Neyveli region. The way forward thinking of NLCIL for conserving biodiversity, maintaining ecological balance towards long term positive impact on surrounding community and the employees, achieved the objectives of its Corporate Environment Policy. The Sustainable enviro-friendly works of NLCIL has been recognized at various platforms. On 20 th March 2024 NLCIL has been awarded “The GEEF Global Environment Award 2024” as Winner in Platinum Category for Mining category during the award ceremony of the Global Clean Energy Summit-2024 & the Global Environment - Safety Awards 2024 held at JW Marriott Aerocity, New Delhi.



INAUGURATION—KARUR VYSYA BANK

Karur Vysya Bank inaugurated the operation of 84th ATM machine in Madurai Division at 10 o'clock at First Garments Company premises operating at Arupukkottai Main Road, Valayangulam. MD Karthikeyan inaugurated the ATM machine in this inauguration ceremony. It was inaugurated in the presence of Madurai Divisional Deputy GM Chakravarthy. Subramanian, Assistant GM & Balasubramanian, Chief Manager, Dinesh Kumar, Chief Manager, Madurai Division also participated in this inauguration ceremony. This ATM is available for public use.



GURU SHREE SHANTHI VIJAY JAIN COLLEGE

Guru Shree Shanthi Vijay Jain College for Women organised the 34th Annual Sports meet on 28th March, 2024 at the Jawaharlal Nehru Stadium. Tmt. S. Rajeswari, IPS, Inspector General of Police, Member Secretary, Tamil Nadu Uniformed Services Recruitment Board, was the Chief Guest and declared the sports meet open. Principal Dr. MK Malathi delivered the welcome address and Honourable Secretary Dr. Gautam Vaid gave the felicitation address. Students participated enthusiastically in various activities such as 100mts sprint, 200 mts sprint and 400 mts relay. Yoga, Hula Hoop, Zumba Dance, Army Tribute, Silambam, Pyramid formation and gymnastics were performed by students enthusiastically. The Valedictory session was graced by the presence of Thiru S. Kanthalin Christopher, Former captain of Tamil Nadu Men's Hockey Team. The prize winners of various events were felicitated with Trophies.



RAINBOW RHAPSODY – ONE DAY WORKSHOP

Rainbow Rhapsody, a one-day workshop dedicated to autism awareness, took place at Ennakulam Town hall on April 2 nd in commemoration of world autism awareness day organized by Jeevaniyam charitable trust in collaboration with Kochi Municipal corporation, ICDS, Social Justice dept. and Ennakulam Autism club. The event aimed to shed light on spectrum disorders and promote inclusivity. The workshop was inaugurated by Coast Guard Kerala DIG N Ravi, with a keynote address delivered by Dr. Roshan Bijli, Director of the composite regional center for persons with disability, and guests including Venugopal C Govind, Mrs Sheeba Lal, Dr. Rashmi Pramod, Mrs. Indu VS, CG Rajagopal, Biju Issac, Bank of Baroda Zonal head Sreejith Kottari, Manappuram foundation CEO George D Das and Adv. Pramod TP, extended their greetings and support to the initiative.



EVALOGICAL OPENS OFFICE AT TECHNOPARK PHASE-3

Leading technology company Evalogical Pvt Ltd has started operations at Technopark with ambitious plans for global expansion and imminent job creation by leveraging the talent pool from the IT ecosystem in Kerala. Col Sanjeev Nair (Retd), CEO, Technopark, opened the new office of Evalogical at Technopark Phase-3. Evalogical has rapidly emerged as a trusted provider of cutting-edge software solutions and services across the world. With an expanding client base in the US, The Netherlands, New Zealand, Australia, Spain, Angola, Canada, and the Middle East, the company has established itself as a key player in the global technology landscape. “We are thrilled to announce our plans for global expansion and job creation. In line with our strategic vision, Evalogical is set to create around 50 new jobs in the near future, providing opportunities for skilled professionals to join our dynamic team,” Nithin P John, Director, Evalogical Pvt Ltd., said. The company has been traversing a trajectory of expanding presence in key markets around the world by delivering exceptional value to the clients and driving positive change through technology, he added. Evalogical has a strong presence in global marketplace with its services and products in various IT domains including building websites, mobile apps, IT products and Enterprise Resource Planning (ERP) solutions.



CORPORATE BRIEFS

TMB HAS OPENED 3 NEW BRANCHES AT KOLATHUR - CHENNAI DISTRICT, KOVILPALAYAM - COIMBATORE DISTRICT AND PUTHALAM - KANYAKUMARI DISTRICT

Tamilnad Mercantile Bank Limited (TMB), one of the premier scheduled commercial Banks, has realigned its vision of expanding network to enhance its business after the listing of the Bank's shares in the stock exchanges. Marching towards the vision, the bank has opened 3 new branches with onsite ATM at Kolathur - Chennai District, Kovilpalayam - Coimbatore District & Puthalam - Kanyakumari District on at 09.45 am. With these 3 branches the total number of branches in Tamilnadu reaches 406.



Kolathur, Chennai District– 550th Branch

The branch was declared opened by Dr. P. Elangovan M.S. Mch. Orth., Chairman and Chief Orthopaedic Consultant, F.O.R. Ortho & Neuro Hospital Kolathur, Chennai.

Kovilpalayam, Coimbatore District – 551st Branch

The branch was declared opened by K S Sureshkumar, President, Kovilpalayam Panchayat.

Puthalam, Kanyakumari District – 552nd Branch

The branch was declared opened by T Kumaresan, President, Thengampudur Vyaparigal Sangam.

NALCO SETS NEW RECORDS IN PRODUCTION AND SALES ACHIEVES HIGHEST-EVER ALUMINIUM & BAUXITE PRODUCTION IN FY 23-24

National Aluminium Company Ltd., the flagship Navratna CPSE under M/o Mines, GoI, & country's leading manufacturer & exporter of alumina and aluminium has created new records in production & sales for the year 23-24. The company has achieved the highest-ever Cast Metal production of 4,63,428 Metric Tonnes, highest-ever Bauxite Excavation of 76,00,230 Metric Tonnes and Highest-ever Metal Sale of 4,70,108 Metric Tonnes, surpassing all previous records since inception. In FY 23-24, the company has also added a new Aluminium Alloy Ingot (AL-59) to its product range. Achieving 101.15 % capacity utilization, NALCO's Alumina Refinery has produced 21,24,000 Metric Tonnes of Alumina Hydrate, while the Captive Power Plant has generated a gross 7193.62 million units of power. Worth mentioning that in FY 23-24, NALCO has developed & operationalized its Uttal D coal block and has also produced 2 million tonnes of Coal, which is the peak rated capacity of the mine. Sridhar Patra, CMD, NALCO, said that the company has always striven to do better than the previous set benchmarks. Expressing his gratitude for significant achievements, he congratulated the NALCO collective and the stakeholders.



SOCIUS INNOVATIVE OPENS OFFICE AT TECHNOPARK PHASE-1

Socius Innovative Global Brains, a fast-growing multinational technology service provider in the Enterprise Resource Planning sector, has expanded its operations to Technopark's main campus (Phase-1), in addition to its current working space at Phase-3 of the IT Park. Socius Innovative Global Brains, which has been functioning at Technopark (Phase-3), has its new office on the first floor of the Pamba Building at Phase-1. Having clientele spanned across USA, Canada, Europe, Hong Kong, Malaysia and Singapore, within a short span of time the company was able to open offices in Europe, US and Bengaluru, said Gokul Nath A V, CEO and Mrs Sreena S Kurup, COO, who are also its founders. Commenting on the future plans, the Management said the company will create more than 100 jobs soon by leveraging the possibilities of artificial intelligence (AI) in Enterprise Resource Planning sector. They also recalled the stupendous support provided by the IT Department of Kerala and Technopark ever since the company's inception.



CONFLUENCE 2024 — A LANDMARK EVENT IN FOSTERING ENTREPRENEURIAL EXCELLENCE

Organised by IFMR GSB (Graduate School of Business), Krea University in partnership with TIE (The Indus Entrepreneurs) Chennai & The Chennai Angels, proudly hosted Confluence 2024: Catalyzing Entrepreneurship, at the Hilton Chennai. This inaugural event by the Centre for Entrepreneurship, Krea University has emerged as a cornerstone in the entrepreneurial ecosystem, bringing together thought leaders, innovators, & change-makers from various sectors to foster a culture of innovation, exploration, & collaboration. The conclave was a vibrant assembly of minds and ideas aimed at catalyzing the entrepreneurial spirit among attendees. It featured a meticulously curated program of keynote addresses, panel discussions, & interactive sessions that delved deep into the nuances of entrepreneurship in the modern era. Among the distinguished guests, Lakshmi Narayanan, Chancellor, Krea University, & Gopal Srinivasan, CMD, TVS Capital Funds Ltd., set the tone for the day with their insights into the evolving landscape of entrepreneurship. The presence of Srinji Raju, Chairman, Sri City Foundation, further highlighted the conclave's significance in bridging the gap between academic inquiry & industrial application. A special address by Ashvin Chadha, Managing Partner & Co-Founder, Anicut Capital, titled Connecting Dreams with Capital, emphasized the pivotal role of finance in transforming innovative ideas into tangible success.



CANARA BANK, a leading public sector Bank, at a launch event held at Headquarters, unveiled a series of new products and services aimed at enhancing customer experience and streamlining banking operations. The event saw the launch of a healthcare focused loan product Canara Heal, to meet the shortfall of hospitalization expenditure while settling through TPA healthcare insurance claims of self and/or dependents. A customized savings account for women- Canara Angel with unique feature like Cancer Care policy, Pre-approved personal loan Canara ReadyCash and Online Loan against term deposit product Canara MyMoney. The event also marked the unveiling of Canara UPI 123PAY ASI, a user-friendly payment interface, and Canara HRMS Mobile App for Staff, an HR management solution for the bank's employees. The launch ceremony was graced by the presence of Rajesh Bansal, CEO, Reserve Bank Innovation Hub, Canara Bank's MD & CEO, K Satyanarayana Raju, along with Executive Directors Debashish Mukherjee, Ashok Chandra, Hardeep Singh Ahluwalia, & Bhavendra Kumar, who unveiled the new products and services.

NLCIL Thermal Units, NNTPS (2x500 MW) & TPS-I Expansion (2x120 MW) in Neyveli, Tamilnadu and Barsingsar TPS (2x125 MW) in Rajasthan secured all top 3 positions among all operating Lignite Power Stations in the country, as per the recently released Central Electricity Authority (CEA) report on Plant Load Factor (PLF). According to CEA, NNTPS in Neyveli bagged first position in the country among all Lignite fired generating stations for cumulative PLF for all months in FY 2023-24 except September-2023. Among All India Central Sector Thermal Power Stations, for the month of March 2024, NNTPS ranked 2 nd with PLF of 98.21% and TPS-I Expansion ranked 3 rd with PLF of 97.92%. NLCIL's strategic and robust O&M practices are the key factors for achieving these milestones and serving the energy demands of the nation for more than six glorious decades.

FORM A
PUBLIC ANNOUNCEMENT
[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]
FOR THE ATTENTION OF THE STAKEHOLDERS OF NAMMA SPORTZ PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of the Corporate Debtor	Namma Sportz Private Limited
2. Date of Incorporation of the Corporate Debtor	03 rd June 2013
3. Authority under which the Corporate Debtor is incorporated/registered	Companies Act 1956, ROC Bangalore
4. Corporate Identity Number of the Corporate Debtor	U92490KA2013PTC069474
5. Address of the Registered Office and Principal Office (if any) of the Corporate Debtor	270, 1st Main Road, Jayanagar HBOS 1st Stage, Panambanahangar, Bangalore, Bangalore, Karnataka, India, 560070
6. Liquidation commencement date of the Corporate Debtor	31 st March 2024
7. Name of the Liquidator: Address of the Liquidator: Email address of the Liquidator: Telephone number of the Liquidator: Registration number of the Liquidator:	Ganesh Panduranga Pai No. 68, 6B, 6 th Floor, Chitrapur Bhawan 8 th Main, 15 th Cross Malleshwaram Bangalore 560055 pragnya.cas@gmail.com 9845665696; 080-23565641 IBBI/PA-001/IP-P01313/2018-19/12054
8. Last date of Submission of claims	30 th April 2024

Notice is hereby given that NAMMA SPORTZ PRIVATE LIMITED commenced the voluntary liquidation on 31st March 2024.
The stakeholders of NAMMA SPORTZ PRIVATE LIMITED are hereby called upon to submit proof of their claims, on or before 30th April 2024, to the liquidator at the address mentioned against Item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Place : Bangalore
Date : 05-04-2024

Ganesh Panduranga Pai
Insolvency Professional
IBBI/PA-001/IP-P01313/2018-19/12054

FORM A
PUBLIC ANNOUNCEMENT
[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]
FOR THE ATTENTION OF THE STAKEHOLDERS OF LABINAPP TECHNOLOGY PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of the Corporate Debtor	Labinapp Technology Private Limited
2. Date of incorporation of Corporate Debtor	09 th December 2014
3. Authority under which Corporate Debtor is incorporated/registered	Companies Act 2013, ROC Bangalore
4. Corporate Identity Number of Corporate Debtor	U72200KA2014PTC077692
5. Address of Registered Office and Principal Office (if any) of the Corporate Debtor	Plot 11, Kadavilva, Tuman Garden, Gulganikoppa, Madapur, Dhanwad, Kamataka, India, 580008
6. Insolvency Commencement Date in respect of the Corporate Debtor	31 st March 2024
7. Name of the Liquidator: Address of the Liquidator: Email address of the Liquidator: Telephone number of the Liquidator: Registration number of the Liquidator:	Ganesh Panduranga Pai No. 68, 6B, 6 th Floor, Chitrapur Bhawan 8 th Main, 15 th Cross Malleshwaram Bangalore 560055 pragnya.cas@gmail.com 9845665696; 080-23565641 IBBI/PA-001/IP-P01313/2018-19/12054
8. Last date of Submission of claims	30 th April 2024

Notice is hereby given that LABINAPP TECHNOLOGY PRIVATE LIMITED commenced the voluntary liquidation on 31st March 2024.
The stakeholders of LABINAPP TECHNOLOGY PRIVATE LIMITED are hereby called upon to submit proof of their claims, on or before 30th April 2024, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Place : Bangalore
Date : 05-04-2024

Ganesh Panduranga Pai
Insolvency Professional
IBBI/PA-001/IP-P01313/2018-19/12054

“Form No. INC-25A”
Advertisement to be published in the newspaper for Conversion of Public Company into a Private Company.

Before the Regional Director, Ministry of Corporate Affairs, South East Region, Hyderabad

In the matter of the Section 14 of the Companies Act, 2013 and Rule 41 of the Companies (Incorporation) Rules, 2014

AND

In the matter of HEALTHVISTA INDIA LIMITED (CIN: U85300KA2013PLC069291) having its Registered Office at No. 69/B, 1st Stage, 1st Cross, Domlur Layout, Bangalore-560071

NOTICE is hereby given to the General Public that the company is intending to make an application to the Central Government under section 14 of the Companies Act, 2013 read with aforesaid rules and is desirous of converting itself into a Private Limited company in terms of the special resolution passed at the Extra Ordinary General Meeting held on **Wednesday, 03rd April, 2024** to enable the company to give effect for such conversion.

Any person whose interest is likely to be affected by the proposed change / status of the company, may deliver or cause to be delivered or send by registered post of his objections supported by an affidavit stating the nature of his / her interest and grounds of opposition to the Regional Director, South East Region, 3rd Floor, Corporate Bhawan, Bandlaguda, Nagole, Tattianaram Village, Hayat Nagar Mandal, Ranga Reddy District, Hyderabad-500 068, Telangana within Fourteen (14) days from the date of publication of this notice with a copy to the applicant company at its Registered Office address mentioned below :-
No. 69/B, 1st Stage, 1st Cross, Domlur Layout, Bangalore-560071

For & on behalf of Applicant
HEALTHVISTA INDIA LIMITED
Sd/-
VAIBHAV TEWARI
(Whole-time Director & CEO)
DIN: 01412763

Date : 04.04.2024
Place : Bangalore

HINDUJA HOUSING FINANCE LIMITED
Corporate Office at 167-169, 2ND Floor, Little Mount, Saidapet, Chennai - 600 015,
Branch Office at: B D P PLAZA 122/111-B NEW COTTON MARKET NEAR KARANATAKA
BANK ROAD HUBLI-580029. RLM - Mr. Masthan Valli Munna, Mob: 9885786989,
CLM - FAKKIRAPPA SALT, Mob: 8722441619 and CRM - Zabedda, Mob: 8050204288.
CIN U65922TN2015PLC10093, www.hindujahousingfinance.com

DEMAND NOTICE

You the below mentioned Borrowers, Co-borrowers and Guarantors have availed Home Loans/Loan Against Property facility (ies) by mortgaging your immovable properties/ies from HHFL. You defaulted in repayment; your loan/s was classified Non-Performing Assets. A Demand Notice under section 13(2) of Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 for the recovery of the outstanding dues per set on last known addresses however the same have returned unserved. Hence the contents of which are being published herewith as per Section 13(2) of the Act read with Rule 3(1) of the Security Interest (Enforcement) Rules, 2002 and by way of Alternative Service upon you.

Details of the Borrowers, Co-borrowers, Guarantor, Securities, Outstanding Dues, Demand Notice sent under Section 13(2) and Amount claimed there under are given as under:

Sr. No.	Name of the Borrower / Co-Borrower / Guarantor / LAN / Loan Amount / Branch	NPA Date	Date of Demand Notice & Outstanding Amount
1.	1. MR. SHASHI KUMAR (Borrower), 2. MR. K K ASHA (Co-Borrower), Resident of MALUR TALLUK THORNA HALLI, KOLAR, KARNATAKA-563130, THORNA HALLI, KOLAR, KARNATAKA - 563130, THORNA HALLI, KOLAR, KARNATAKA - 563130, Metro, Kolar, Karnataka, India - 563130. Loan No. KA/GLB/HBBL/A000000001 Rs.11.70,000/- (Rupees Eleven Lacs Seventy Thousand Only) vide Loan Application No. KA/GLB/HBBL/A000000001.	06.03.2024	03.04.2024, Rs.11,27,300/- (Rupees Eleven Lacs Twenty Seven Thousand Three Hundred Only)
	Description of Secured Asset in respect of which interest has been created: All that piece and parcel of the for bearing Property Village Panchayath Khatla No.175, for E-Khatla No.15190801800100268, measuring East to West: 18.89 Mtrs, North to South: 7.92 Mtrs, totally measuring 149.75 Sqmts, Situated at Tarmahalli Village, KasabaHoli, Malur Taluk, Kolar District and bounded on East by: Road, West by: property of Garo Munyappa, North by: Property of Munyappa, South by: Road.		
2.	1. MR. JAIBHIM BHAGAVANT BATAGERI (Borrower) 2. MRS. KASTURIBAI BHAGAVANTH (Co-Borrower), Are Resident of H.No.412 MAIN ROAD, CHINCHOLI TQ, AFZALPUR - 585301, CHINCHOLI, Rural, Gulbarga, Karnataka, India - 585301. Loan No. KA/GLB/GBGA/A0000000237 Rs. 09.20,000/- (Rupees Nine Lacs Twenty Thousand Only) vide Loan Application No. KA/GLB/GBGA/A0000000237.	06.03.2024	03.04.2024, Rs. 9,20,139 (Rupees Nine Lacs Twenty Thousand One Hundred Thirty Nine Only)
	Description of Secured Asset in respect of which interest has been created: All that part and Parcel of Residential house with open space bearing GP. No. 418/4 property ID No. 151500100600120089 Measuring East to West 16.76 Mtrs & North-South 8.83 Mtrs Total admeasuring 147.99 Sq. Mtrs situated at village Chincholi within the limit of Gram Panchayat Mallabadi Afzalpur Dist: Kalaburgi Belongs to Sri Jai Bheem S/o Bagavanti Batageri the following boundaries as under: Bounded As per Gift Deed EAST - Govt. Road NORTH - House of Shanker Sarasambi SOUTH - House of Prabhu Koli		
3.	1. MR. DINAKAR (Borrower) 2. MS. KAMALA (Co-Borrower), 3. MR. JAYAKARA (Co-Borrower), Are Resident of Kadavina Bagilu , Kallianapur, Tonse East, Udipi, Udipi, Rural, Udipi, Karnataka, India - 576114. Loan No. KA/MGL/MGLR/A0000000077 Rs.7.80,000/- (Rupees Seven Lacs Eighty Thousand Only) vide Loan Application No. KA/MGL/MGLR/A0000000077.	06.03.2024	03.04.2024, Rs.6,12,235/- (Rupees Six Lacs Twelve Thousand Two Hundred Thirty Five Only)
	Description of Secured Asset in respect of which interest has been created: Non agricultural immovable house site Hakku Pattra property situated in Mooduthonse Village of Udipi Taluk, within Kalyanpura Village Panchayath and within the Sub Registration District of Udipi & comprised in: (PID No.152600300600163554 as per Form 9 & 11A), S.No. 246, S.D.No. 181B1 Kissam: Converted, Extent A-C: 0-03 (121.38 sq.mtrs). (Site No.246/1B27 as per Hakku Pattra), Containing house bearing D.No.9-547(1) together with all other mamool & easementary rights of way, water etc., appurtenant thereto & bounded by North By: Site No.28 South By: Site No.26 East By: Road West By: Site No.35.		
4.	1. MR. KIRANKUMAR MAPPANNA (Borrower) 2. MR. MAHADEVI (Co-Borrower) NEAR HANUMAN TEMPLE HANUMAN NAGAR SHAHABAD GULBARGA, NEAR HANUMAN TEMPLE HANUMAN NAGAR, Rural, Gulbarga, Karnataka, India - 585228. Loan No. KA/GLB/GBGA/A000000168 Rs. 7.50,000/- (Rupees Seven Lacs Fifty Thousand Only) vide Loan Application No. KA/GLB/GBGA/A000000168.	06.03.2024	03.04.2024, Rs. 7,33,778/- (Rupees Seven Lacs Thirty Three Thousand Seven Hundred Seventy Eight Only)
	Description of Secured Asset in respect of which interest has been created: House bearing CMC No. 6-1-107-6 (New) 6-1006(Old), measuring 30'x45' consisting of one room, measuring 11'x26' total plot no. 1350 Sq.ft total plinth area 356, Sq.ft situated at Waddar Galli, Shahabad, TQ. Chitapur Dist. Kalaburgi, bounded as under: East by: 20' wide Road North by: 20' wide Road West by: House of Mallikarjun South by: House of Sunandabai.		

The above borrower/s are advised to make the payments of outstanding within period of 60 days from the date of issuance of notice U/s. 13 (2), failing which further steps will be taken after expiry of 60 days from the date of issuance of notice U/s. 13 (2) dated mentioned above as per the provisions of Securitization and Re-construction of Financial Assets and Enforcement of Security Interest Act, 2002.

Date: 05/04/2024, Place: Karnataka
Sd/- Authorised Officer, Hinduja Housing Finance Ltd.,

MAHINDRA RURAL HOUSING FINANCE LIMITED
HO Address: Mahindra Rural Housing Finance Ltd. Unit No 203, Amiti Building, Piramal Agastya Corporate Park, Opposite Fire Brigade Station, Kumanji Junction, L.B.S Main Road, Kurla (West) Mumbai -400 070.
RO office Address: Mahindra Rural Housing Finance Ltd, Chetana Tower, 19/1, 1st Floor, Infantry Road, Shivaji Nagar, Bengaluru, Karnataka, Pin:- 560001

POSSESSION NOTICE
(Under Rule 8(1) of Security Interest (Enforcement) Rules, 2002)

Whereas, the undersigned being the Authorized Officer of M/s. Mahindra Rural Housing Finance limited (herein after referred as MRHL) having its Branch office at # Mahindra Rural Housing Finance Ltd., Chanandana Complex, 1 st Floor, Above IDBI Bank, Kustagi Road, Sindhanur- 584128..Under the Securitization Reconstruction of Financial Assets & in compliance of Rule8(1) of Enforcement of Security Interest Act, 2002, and in exercise of powers conferred under section 13 (12), read with Rule3 of the Security Interest (Enforcement) Rules 2002, issued demand notice/s on the date mentioned against each account calling up on the respective borrower/s to repay the amount as mentioned against each account with in 60 days from the date of notice (s) date of receipt of the said notice/s. The borrower/s having failed to repay the amount, notice is here by given to the borrower/s and the public in general that the undersigned has taken possession of the property /ies described here in below in exercise powers conferred on him/her Under Section 13(4) of the said Act read with Rule 8 of the said Rules on the dates mentioned against each account . The borrower/s in particular and the public in general is here by cautioned not to deal with the properties and any dealing with the properties will be subjected to the change of Mahindra Rural Housing Finance Ltd. For the amount and the interest there on per Loan Agreement . The borrowers attention is invited to provisions of Sub section (8) Section 13 of the Act, in respect of time available to redeem the secured assets.

S No	Agreement No.	Name of Borrower / Co Borrower/Guarantors	Demand Notice Date	Amount as on Demand Notice	Date of Possession Taken	Description of the Immovable Property
1	XRESSND00215594	1. RAMAPPA S/O NAJAPPA NAIK, 2.SHANKAR, 3. SHANTA BAYI, 4.VIJAY KUMAR, 5.SHANKARAVVA and Guarantor/s 6. BHIMASINGH, Address:-R/O H.No.144, ASHIALH THANDA, ASHIALH TQ. LINGASUGUR, Dist. RAICHUR.-58412	13/Aug/21	Rs.225832.00	30/Mar/24	RAMAPPA S/O NAJAPPA NAIK, R/O:H No.144, ASHIALH THANDA, ASHIALH TQ. LINGASUGUR, Dist. RAICHUR, Khata No. 201/A, Measuring Property: 1200SQ.FTS with the boundaries as follow: EAST:- H/O DEVAMMA, WEST:- H/O KASTURAPPA, NORTH:- H/O VASANAPPA, SOUTH:- H/O SHANKRAPPA
2	XRESSND00249219	1. BALAPPA S/O KRISHNANAYAK, 2. PAMELA VVA W/O KRISHNAYAK, 3. PARAMMA W/O BALAPPA and Guarantor/s 4. RAMAPPA, Address:-	13-Aug-21	Rs.662700.61	30/Mar/24	BALAPPA S/O KRISHNANAYAK, S/O / Khat No.381/1, Property situated at: Maraladinni Village, TQ. Lingdasugur Dist: Raichur. Measuring Property: 875 SQ.FTS, with the boundaries as follow: EAST :- HOUSE OF SHANKARA GOUDA S/O KRISHNAPPA, WEST :-ROAD, SOUTH :- H/O RAMESH, NORTH :- H/O SMT SHANKRAPPA

Date:05/04/2024
Place: Raichur & Sindhanur

Sd/-Authorized Officer

“IMPORTANT”

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